SI.No.19

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.39/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No.43/2009		
NAME OF THE COMPANY	Shruti Agro Farms Pvt Ltd.		
NAME OF THE PETITIONER(S)	Kailash Naryan Bhangadiya		
NAME OF THE RESPONDENT(S)	Shruti Agro Farms Pvt Ltd. & (4) Others		
UNDER SECTION	397/398		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARCOH KOMAR SANGAM	Advocate	9000666072	
For S. Chidomhaian		Song amquest @ a mai	0,0
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Sri Naresh Kumar Sangam, learned counsel, representing Sri S. Chidambaram, PCS submit that WP is still pending without any further action. Post the case on 20.12.2017

MEMBER (Technical)

MEMBER (Judicial)